

**Revising Industrial Licensing Policy**

6674 SHRI C K JAFFER SHARI EF Will the Minister of INDUSTRY be pleased to state

(a) whether Government propose to revise the Industrial licensing policy with a view to decentralising the establishment of industries to ensure balanced development of the different regions of the country,

(b) if so, what steps Government propose to take in this regard, and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI) (a) to (c) The Statement on Industrial Policy already laid before the Parliament by Minister of Industry on 23rd December, 1977 highlights among other things the policy of the Government in regard to decentralisation of industries to ensure balanced development of the different regions of the country

**लघु सीनेट सर्वत्रो का आयात**

6675. श्री हुकूम चन्द कछवाय : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि

(क) किन-किन देशों से सरकार का लघु सीनेट सर्वत्रो का आयात करने का विचार है, और

(ख) यदि हा, तो तत्सम्बन्धी ब्यौरा क्या है ?

उद्योग मंत्रालय में राज्य मंत्री (जीवन्ती आणा भवती) : (क) उद्योग मंत्री द्वारा छोटे (मिनी) सीनेट सबकों की स्थापना के लिये हाल ही में कुलाई कई बैठक के फलस्वरूप यह निर्णय किया गया है कि मिनी सीनेट सर्वत्र की स्थापना करने के लिये प्रौद्योगिकी के अवन, जिसमें प्रशिक्षणों का कक्ष भी शामिल है, परिवारालन का अनुकूलन आकार तथा

विदेशों से प्रौद्योगिकी के आयात की आवश्यकता से सम्बन्धित सभी पहलुओं पर विचार करने के लिए एक कार्यकारी दल का गठन किया जाये। इस अध्ययन दल से आशा की जाती है कि वह सरकार को अपनी रिपोर्टें 6 सप्ताह के अन्दर प्रस्तुत कर देगा। मिनी सीनेट सबत्र प्रौद्योगिकी के आयात के सामान्य प्रश्न पर यदि कोई निर्णय लेना होगा तो वह कार्यकारी दल की रिपोर्टें पर विचार कर लेने के बाद लिया जायेगा।

(ख) प्रश्न ही नहीं उठता।

**Complaint against Film 'Nasbandi'**

6676 SHRI MAHI LAL Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) whether the nursing profession and the nurses have been demoralised in the Hindi feature film 'NAS-BANDI',

(b) whether the Government have received protests from the nurses/public in this regard, and

(c) if so, what action Government propose to take against the producer of the film?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L K ADVANI) (a) The film 'Nasbandi' was viewed by the Board of Film Censors along with people engaged in the medical profession and also officers connected with the Family Welfare Departments of the State and Central Governments. None of these officials or non-officials felt that the film showed the nursing profession and nurses in a derogatory manner

(b) and (c) A complaint directed against some posters relating to the film was received from the Maharashtra Government Nurses Federation, Pune, and forwarded to the State Government for necessary action.